

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6423/2023

DUSHYANT RAGHUVANSHI

Appellant(s)

VERSUS

UP POWER CORPORATION LIMITED & ORS.

Respondent(s)

IA No. 66147/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 66149/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

C.A. No. 6424/2023 (III-A)

C.A. No. 6425/2023 (III-A)

C.A. No. 6426/2023 (III-A)

IA No. 113692/2018 - CONDONATION OF DELAY IN FILING

IA No. 113696/2018 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Date : 01-09-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Danish Zubair Khan, AOR

For Respondent(s) : Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Ms. Disha Jham, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. On the prayer of learned counsel appearing for the parties, hearing of civil appeals is adjourned for three weeks.
2. Re-list the civil appeals after three weeks.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)